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Environment & Forests (EC.3) 2019  
Department, Secretariat,  
Chennai- 600 009

Annexure - R2/5  
27.8.19

Letter No: 13524/EC.3/2019-1, Dated: 19.08.2019

From  
Thiru. Shambhu Kallollikar, A.S.,  
Principal Secretary to Government.

To  
The Chairman,  
National Coastal Zone Management Authority,  
Government of India,  
Ministry of Environment, Forest & Climate Change,  
Agni Wing, 5<sup>th</sup> Floor,  
Indira Paryavaran Bhawan,  
Jor Bag Road, Aliganj,  
New Delhi - 110 003. (w.e.)

Sir,

Sub: Coastal Regulation Zone - Erection of Transmission tower and transmission line for 400 KV power evacuation line from SEZ to Ennore Thermal Power Station (ETPS) expansion project, SEZ to North Chennai (NC) Pooling Station, EPS expansion project to NC Pooling Station and 765 KV Power evacuation line from North Chennai Thermal Power Station-Stage-III (NCTPS-III) to NC Pooling Station at Ennore by M/s. Tamil Nadu Transmission Corporation Limited (TANTRANSCO) - forwarded for Clearance under CRZ Notification 2011 - Regarding.

Ref: From the Member Secretary, Tamil Nadu State Coastal Zone Management Authority / Director of Environment R.C. No.P1/1681/2019, Dated: 31.7.2019.

I am to enclose a copy of the proposal received from the Member Secretary, Tamil Nadu State Coastal Zone Management Authority/Director of Environment together with its enclosures and to state that the Member Secretary, Tamil Nadu State Coastal Zone Management Authority/Director of Environment has sent the proposal for clearance under Coastal Regulation Zone Notification, 2011 for the Erection of Transmission tower and transmission line for 400 KV power evacuation line from SEZ to Ennore

(P.T.O)

Thermal Power Station (ETPS) expansion project, SEZ to North Chennai (NC) Pooling Station, EPS expansion project to NC Pooling Station and 765 KV Power evacuation line from North Chennai Thermal Power Station-Stage-III (NCTPS-III) to NC Pooling Station at Ennore.

2. The Member Secretary, Tamil Nadu State Coastal Zone Management Authority/Director of Environment has furnished the following details:-

- a. M/s. Tamil Nadu Transmission Corporation Limited (TANTRANSCO) has proposed the erection of transmission tower and transmission line at Ennore of Tiruvallur district. The proposed towers and lines passes through Vayalur, Kattupalli, Puzhuthivakkam, Athipattu, Ennore, Vallur, Kattivakkam, Edayachavadi, Ernavur, Sadayankuppam Villages of Ponneri Taluk, Tiruvallur District.
- b. the proposed project is 24X7 power supply for all is a Joint initiative of State Government with an objective to Strengthen the power supply infrastructure and make 24x7 reliable and quality power available to all households, industries, commercial etc., The project proposal consist of 400 KV and 765 KV power evacuation lines, which connects to places as given below.
  - a) For 400 KV power evacuation line connects to places
    - i) From SEZ to ETPS expansion project
    - ii) From SEZ to North Chennai Pooling Station
    - iii) From ETPS Expansion project to North Chennai Pooling Station
  - b) For 765 KV power evacuation line connects to places
    - i) From NCTPS-III to North Chennai Pooling Station.
- c. Further the total length of the proposed transmission line is 39,068.38 mts. which includes 27,244.11 mts. in CRZ and 11,824.27 mts. in non-CRZ area. Totally 124 Nos. of towers proposed, out of which around 70 Nos. are falling in CRZ.
- d. The project activity passes through CRZ-IA (mangroves), CRZ-IB (area between LTL and HTL), CRZ-II, CRZ-III (No Development Zone) and CRZ-IV B (tidal influenced water bodies).
- e. The project proponent has informed that the alignment is proposed in order to avoid tree cutting. Thus, there is no felling of trees and trimming will be opted wherever is possible. The locations of towers are done in such a way without affecting the mangroves in the project area and the distance between the towers are increased in order to avoid cutting of trees.

- f. The project activity will consists of site clearing, excavation, stub setting, reinforcement, RCC for foundation and Chimney, Back filling, Tower erection, Hosting insulators, Conductor stringing, Earth wire stringing, OPG cable stringing.
- g. The project proponent stated that about 3-5 KLD of water will be required during the peak construction phase and it will be sourced through private tankers arranged by the contractors. The DG set will be installed in movable vehicle as a power backup source for continuous operation of transmission tower work. The adequate Stack height with acoustic enclosure will be provided as control measures as per CPCB norms.
- h. The District Coastal Zone Management Authority (DCZMA) for Tiruvallur District has recommended the project to State Coastal Zone Management Authority (SCZMA) for the issue of Environment Clearance under CRZ Notification, 2011.
- i. As per the CRZ Notification 2011, vide para 8 (i) I CRZ-I (i) (b), pipelines, conveying systems including transmission lines is permissible activity, in CRZ-I (Eco-sensitive areas). Further, as per para 4(ii) (d) of the said notification, the above activities require clearance from the Ministry of Environment, Forests and Climate Change, Government of India.
- j. The subject was placed before the 106<sup>th</sup> meeting of the Tamil Nadu State Coastal Zone Management Authority held on 25.07.2019 and the Authority resolved to recommend the proposal to the Ministry of Environment, Forests and Climate Change, Government of India.

3. I am also directed to state that the Member Secretary, Tamil Nadu State Coastal Zone Management Authority/Director of Environment has sent a copy of proposal along with the reports, HTL map and minutes of the 106<sup>th</sup> meeting of TNSCZMA held on 25.07.2019 and requested to recommend the proposal to the Ministry of Environment, Forests and Climate Change, Government of India, for Clearance under Notification 2011, subject to the following specific conditions:-

- a) NoC from the District Forest Officer should be obtained with reference to the transmission alignment and on the location of the Towers, as to the effect that Mangroves are not disturbed.
- b) NoC from the Public Works Department (PWD) and the Kamarajar Port should be obtained prior to the commencement of works.
- c) The Pier Cap should be below the lowest water level.
- d) Tidal flow of water should not be affected due to the project features.
- e) As indicated in the EMP, tower construction locations to be planned to avoid interference into water courses and thereby avoid contamination due to construction. Excavated earth to stored in the same location and will be back-filled around the tower foundation base.

- f) Necessary surface protection measures for the truss materials are avoided at the site to prevent air emissions.
- g) the Project Proponent should use acoustic drillers instead of normal open drillers for tower fabrication.

4. I am directed to state that in line with the recommendation of the Member Secretary, Tamil Nadu State Coastal Zone Management Authority/Director of Environment, this Government recommend and forward the proposal of Member Secretary, Tamil Nadu State Coastal Zone Management Authority/Director of Environment, Chennai for the Erection of Transmission tower and transmission line for 400 KV power evacuation line from SEZ to Ennore Thermal Power Station (ETPS) expansion project, SEZ to North Chennai (NC) Pooling Station, EPS expansion project to NC Pooling Station and 765 KV Power evacuation line from North Chennai Thermal Power Station-Stage-III (NCTPS-III) to NC Pooling Station at Ennore proposed by M/s. Tamil Nadu Transmission Corporation Limited (TANTRANSCO) to the Chairman, National Coastal Zone Management Authority, Government of India, Ministry of Environment, Forest and Climate Change, New Delhi for clearance under Coastal Regulation Zone Notification, 2011 subject to the specific conditions mentioned at para 3 above.

Yours faithfully,

  
for Principal Secretary to Government

**Copy to:-**

The Member Secretary,  
Tamil Nadu State Coastal Zone Management Authority/  
Director of Environment,  
Chennai - 15.

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The Executive Engineer,  
Transmission Line Construction,  
Poonamallee, Chennai - 600 056.  
(with a request to upload the proposal  
on the Parivesh Portal (<https://www.parivesh.nic.in>)  
of the Ministry of Environment and Forests,  
Government of India., for taking further action)